

(b) if so, whether Government have made any investigation into such activities being carried out in the prestigious trains of the Indian Railways;

(c) if so, details thereof; and

(d) the measures taken by the Government to check such activities in such trains?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) and (c). Do not arise.

(d) Regular inspections are carried out by concerned officers/staff of Commercial, Traffic, Security and Vigilance Departments.

#### Central School at Hubli

1694. SHRI F. H. MOHSIN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that there are many thousands of Central Government Employees in Hubli and many of their children cannot get admission in Central School at Hubli; and

(b) if so, whether Government would consider opening another Central School or opening additional classes in the existing central school?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The Kendriya Vidyalayas (Central Schools) are meant primarily to cater to the educational needs of children/wards of transferable Central Government employees. It is true that the Kendriya Vidyalayas are not able to admit all the children of Central Government employees.

(b) Proposals for opening new Kendriya Vidyalayas are considered by the Kendriya Vidyalaya Sangathan only when received from an appropriate sponsoring authority in the prescribed manner. No such proposal has been received for opening another Kendriya Vidyalaya at Hubli.

The Sangathan have also not received any proposal for opening additional sections in the Kendriya Vidyalaya at Hubli, either from the Chairman of the Vidyalaya Management Committee of the school or from the Assistant Commissioner concerned. As and when such a proposal is received, it will be examined by the Sangathan in accordance with the prescribed guidelines.

#### Fertiliser Berth at Visakhapatnam and Ore Berth at Haldia Ports

1695. SHRI SATYAGOPAL MISRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government are aware of the fact that the Fertiliser berths at Visakhapatnam Port is lying vacant for want of ships and the ore berth of Haldia port is being used as oil berth for the Government's policy of not to export iron ore from Haldia port;

(b) if so, the reasons thereof; and

(c) what is the reaction and decision of the Government in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c). It is not correct that the fertilizer berth at Visakhapatnam Port has been lying vacant for want of ships. It is a captive berth for Coromandel Fertilizers Ltd. for unloading fertilizer raw materials required by them.

Fertilizers (finished materials) are handled at the general cargo berths. Their shipment was discontinued from December, 1980 as the Railways found it difficult to supply the wagons for clearance of fertilizers from the Port. The position has since then improved and fertilizer ships have started operating through the Port from August, 1981.

As regards the iron ore berth at Haldia Port, it could not be utilised for export of iron ore as large vessels which are used for carrying iron ore, cannot reach Haldia because of draught limitation in the Hooghly Estuary. This berth has been used, however, for some time past for handling oil products.

### Foreign Minister's Visit Abroad

1697. SHRI NAVIN RAVANI:  
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Minister of External Affairs along with certain officials visited a number of foreign countries during the last three months;

(b) if so, the purpose of their visits; and

(c) the outcome of talks and protocols signed during these visits?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

### Statement

(Visits covering period from 21-5-81 to 20-8-81)

S-No.	Name of the Minister/ officials	Places visited	Dates of visit	Purpose and outcome etc. of the visit
1	2	3	4	5
1.	Shri P.V. Narasimha Rao, FM Shri R.D. Sathe, FS Shri J.N. Dixit, JS Shri P. Johri, JS Shri R. Verma, Director Smt. Laxmi Puri, US Shri A. Banerji, PS to FM	Pakistan	8/6/81 to 12/6/81	Visit to Pakistan Extensive talks on International situation and bilateral issues were held.
2.	Shri P.V. Narasimha Rao, FM Shri R.D. Sathe, FS Shri R. Verma, Director Shri P. Menon, DS Shri A. Banerji, PS to FM Shri P. Chandra, US Smt. N. Deo, US	Bhutan	16/6/81 to 18/6/81	Goodwill visit to Bhutan. FM held general discussions on issues of mutual interest. Visit strengthened bilateral relations.
3.	Shri P.V. Narasimha Rao, FM Shri R. Bhandari, Secretary Shri A. Mubayi, SA to FM Shri R.K. Bhatia, DS	Lusaka	30/6/81 to 6/7/81	To participate in the Non-aligned Committee meeting in connection with Iran-Iraq conflict.
4.	Shri P.V. Narasimha Rao, FM Shri J.R. Hiremath, AS Shri A.R. Deo, JS Shri A. Mubayi, SA to FM Shri M.V. Oak, US	U.S.S.R. and Sweden	16/7/81 to 18/7/81	To hold comprehensive talks with Foreign Minister of USSR. Helped in strengthening the understanding between the two countries. In Sweden FM held discussions with FM of Sweden and with Mr. Olaf Palme former P.M. of Sweden & U.N. Secretary General's..